

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00098/2015

Wednesday, this the 18th day of July, 2018.

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

1. S.Mubash
Junior Engineer
Traction Power Control, TRD/TVC
Southern Railway, Divisional Office
Thiruvananthapuram.
Residing at Pulatharayil House
Kattachira, Pallickal Post
Kayamkulam-690 503.
2. Hasheer Mohammed
Junior Engineer
PSI Punnapra, TRD/TVC
Southern Railway, Divisional Office
Thiruvananthapuram
Permanently residing at
Razia Manzil, Kunnikode P.O.
Kollam-691 508.
3. Bijoy David
Junior Engineer
OHE/TCR
Southern Railway, Divisional Office
Thiruvananthapuram.
Permanently residing at
Moolamkulam House
Mukkattukara, Nattisery P.O.
Thrissur-680 651.

Applicants

(None appears for the applicants)

versus

1. Union of India represented
by the Secretary to Government
Ministry of Railways
Central Secretariat
New Delhi-110 011.

2. Southern Railway, Personnel Branch
Headquarters Office, Chennai
through the Chief Personnel Officer

3. Divisional Personnel Officer
Personnel Branch, Divisional Office
Southern Railway
Thiruvananthapuram-695 001. Respondents

(By Advocate: Mr. Sunil Jacob Jose)

This OA having been taken up on 18th July, 2018, the Tribunal delivered the following order on the same day:

O R D E R (oral)

By E.K.Bharat Bhushan, Administrative Member

None appears on behalf of the applicants.

Original Application is dismissed for non-prosecution.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures appended in the OA by the applicants:

Annexure A2: Copy of order No.V/P.524/VIII/TRD/Restructuring dated 4.6.2014.

Annexure A5: Copy of order No.V/P524/VIII/TRD/|Restructuring dated 22.12.2014 passed by the 3rd respondent.

Annexure A1: Copy of notification No.PC-III/2013/CRC/4 dated 8.10.2013.

Annexure A3: Copy of representation dated 12.8.2014 made by the applicant before the 3rd respondent.

Annexure A4: Copy of order dated 18.9.2014 in OA/180/00076/2014 of this Tribunal.

Annexures with the rejoinder:

Annexure A6: Copy of letter No.V/P.524/VIII/Elec./TRD/Restructuring dated 21.5.2015 issued from the office of 3rd respondent.

Annexure A7: Copy of letter No.P.135/TVC/2013-14/EF/CRC/EL(TRD)5 dated 10.1.2014 of Sr. Divisional Finance Manager, Trivandrum.